

High Court of Sikkim

Record of proceedings

CRL.L.P No.06 of 2022

State of Sikkim

Appellant

VERSUS

Jasbir Singh

Respondent

Date : **27-02-2023**

CORAM : **THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE**
THE HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE

For Appellant

Mr. Yadev Sharma, Additional Public Prosecutor.
Mr. Sujan Sunwar, Assistant Public Prosecutor.

For Respondent

Mr. Tashi Raptan Barfungpa, Advocate (Legal Aid Counsel).

Rai, J.

Learned Additional Public Prosecutor for the State-Appellant verbally submits that he seeks to withdraw the CRL.L.P No.06 of 2022 and the accompanying Criminal Appeal with liberty to file afresh.

Not objected to.

Considered.

Criminal Leave Petition and Criminal Appeal stand disposed of as withdrawn with liberty to file afresh.

Judge
27-02-2023

Judge
27-02-2023